GOVERNMENT OF INDIA DEFENCE LOK SABHA

UNSTARRED QUESTION NO:6395 ANSWERED ON:06.05.2013 UN ARMS TRADE TREATY

Gutha Shri Sukender Reddy; Jagannath Dr. M.; Nagorao Shri Dudhgaonkar Ganeshrao; Ray Shri Rudramadhab; Tagore Shri Manicka

Will the Minister of DEFENCE be pleased to state:

- (a) whether the draft of the United Nations Arms Trade Treaty is likely to harm India's national interests;
- (b) if so, the details thereof;
- (c) whether India has raised its objections and opposed the treaty in the UN General Assembly;
- (d) if so, the details thereof; and
- (e) the details of the steps taken / proposed to be taken by the Government to ensure that the treaty does not affect the defence cooperation agreements and contracts entered into by India with other countries?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) to (e): India abstained from the draft Arms Trade Treaty (ATT) which was adopted at the United Nations General Assembly (UNGA) session on 2nd April 2013, as the Treaty does not meet out requirements. India's position in this regard has been placed on record at the UNGA Session on the ATT. Government will take all necessary measures to ensure that the Treaty does not adversely impact India's national interests.